

**Improvement of Katra Balla Mall Ward
No. 6, Delhi**

6687. SHRI A. N. CHAWLA : Will the Minister of WORKS AND HOUSING be pleased to refer to the replies given to Unstarred Question No. 2389 on the 14th April, 1958, Unstarred Question No. 162 on the 12th August, 1958 and Unstarred Question No. 1463 on the 12th December, 1958 and state :

(a) whether even after the lapse of a period of 13 years, no improvement has been made in the Katra Balla Mall Ward No. 6, Delhi ;

(b) whether the condition there is deteriorating day by day and it has become a place not worth for human habitation ;

(c) the reaction of Government thereto and whether it is proposed to acquire this Katra under the Slums Clearance Act or built new residential accommodation at that place ; and

(d) if so, the time likely to be taken in taking a final decision in the matter and if not, reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) and (b). Certain improvements like provision of water-borne latrines, brick flooring of the court-yard, provision of drains, replacment of chhajja by a verandah, and strengthening of ground floor roof, have been carried out by the owners. Electric Lights exist in practically all the portions.

(c) There is no scheme for the acquisition of this Katra or construction of new residential accommodation at this site.

(d) Does not arise.

**Alternative Accommodation for Jhuggi
Jhonpris in Delhi**

6688. SHRI A. N. CHAWLA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the total number of Jhuggi dwellers in the Union Territory of Delhi on public land ;

(b) the area where the number of Jhuggi-Jhonpris have been the largest ;

(c) the measures adopted by Government to allot multi-storeyed alternative accommodation to them at or near the site of their jhuggis ;

(d) the time by which it is proposed to provide all the jhuggis with alternative accommodation ; and

(e) the main features of the scheme formulated in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) About 100,000.

(b) (i) Sadhora Khurd from Bridge of Ganda Nallah to W. Jamuna Canal.

(ii) Anand Parbat area behind D.T.U. Depot.

(c) to (e). The Delhi Development Authority has been asked to prepare a pilot project on the base of resettlement of jhuggi dwellers in multi-storeyed tenements at or near the sites of their jhuggis provided the approved land use permits such resettlement. As the project is still in a formative and pilot stage, it is premature to give either the features of the scheme or the time to be taken on its implementation.

हिमाचल प्रदेश में कठोली जल सप्लाई योजना

6689. श्री घनशाह प्रधान : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) हिमाचल प्रदेश में विदेशी सहायता से बनाई जाने वाली कठोली जल सप्लाई योजना कब तक पूरी हो जायेगी ; और

(ख) सरकार ने उस योजना पर अब तक कितनी राशि खर्च की है ?

स्वास्थ्य और परिवार नियोजन मंत्रालय में राज्य मंत्री (श्री डी०पी० चट्टोपाध्याय) : (क) और (ख). हिमाचल प्रदेश सरकार से अपेक्षित सूचना की इन्तजारी की जा रही है तथा प्राप्त होने पर वह सभा पटल पर रख दी जाएगी ।